पर्यावरणीय इंजीनियरी अनुसंधान संस्थान, नागपुर द्वारा तैयार की गई पर्यावरणीय प्रबंध योजना को लागू किया है।

(घ) स्मैल्टर के आधुनिकीकरण के संबंध में केन्द्रीय जांच ब्यूरों से जांच कार्य को तेजी से करवाने के लिए ससंदीय समिति के शिष्टमंडल द्वारा दिए गए सुझाव को लागू कर दिया गया है।

New Technology for Purifying Waste Water

1062. SHRI SATISH PRADHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that Houseman Ltd. U.K. and an Indian Company, M/s. Aquafarm Chemicals Ltd., Pune, have developed a new technology of purifying the waste water; and
- (b) if so, whether Government will make the use of this technology mandatory for habitual water polluting industries which has affected the use of potable water especially in rural India?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BUBULAL

MARANDI): (a) and (b) No information about the new technology of purifying the waste water has been made available by the company to the Maharashtra Pollution Control Board and the Ministry of environment & forests. As a matter of policy, the Ministry of environment & Forests normally docs not prescribe any proprictry technology of a particular company. Industries are required to conform to the prescribed environmental standards by adopting suitable treatment technology.

कार्बेट राष्ट्रीय अभ्यारण्य में जहर देकर बाघों को मारा जाना

1063. श्री मनोहर कान्त ध्यानी : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेगे कि:

(क) क्या यह सच है कि कार्बेट राष्ट्रीय अभ्यारण्य में वहां के अधिकारियों की मिलीभगत से बाधों को जहर देकर मारने की घटनाएं बढ़ रही है; (ख) यदि हां, तो एक वर्ष में इस प्रकार से मारे गए बांधों को संख्या कितनी है;

92

- (ग) क्या यह सच है कि बांघों की खालों की विश्व बाजार में भारी मांग है और इनकी बहुत ऊंची कीमत मिलती है.
- (घ) क्या बाघों की खालों के अवैध व्यापार में अभ्यारण्य के अधिकारियों की मिलीभगत की बातें चर्चा में हैं, और
- (ड) यदि हां, तो उनके विरूद्ध क्या कार्रवाही की जा रही है?

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबूलाल मंराडी): (क) और (ख) उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार, पिछले एक वर्ष के दौरान कर्बेट राष्ट्रीय अभ्यारण्य के बाहर दो बाघों को जहर देकर मारने की घटनाएं सूचित की गई है। यथापि, इन घटनाओं में अभ्यारण्य के किसी भी अधिकारी की मिलीभगत देखने में नहीं आई है।

- (ग) जी, हां विश्व बाजार में बाघ के शरीर के अंगों की भारी मांग के बारे में कुछ सूचनाएं प्राप्त हुई है।
- (घ) जी, नहीं। बाघ की खालों के अवैध व्यापार मे अभ्यारण्य के किसी अधिकारी की मिलीभगत का कोई सबूत नहीं है।
 - (ड) प्रश्र नहीं उठता।

Legislation to Protect Bio-Diversity

1064. SHRI A. VIJAYA

RAGHAVAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government are bringing in a legislation to protect our biodiversity;
- (b) whether this legislation is in conformity with that diafted by the previous regime;
- (c) if so, what are its major similarities, and
- (d) if not, how does it differ from the previous draft?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI **BABULAL** MARANDI): (a) to (d) Following broad based consultations on the subject matter after India became a Party to the Convention on Biological diversity in 1994, the Government constituted an Expert Committee in August, 1997 to suggest a draft legislation on Biological Diversity. The committee gave a draft outline of an Act on Biological diversity in October 1997. In pursuance thereof, this matter is under further examination.

Effects of Nuclear Weapons Explosions on Environment

- 1065. SHRIMATI URMILABEN CHIMANBHAI PATEL: will the Minister of ENVIRONMENT AND FORESTS be pleased to State:
- (a) what can be the effects of fiuclear weapons utilisation and its explosions;
- (b) whether the department of Environment has studied the effects;
- (c) whether the environment will be badly affertei!, if so, its likely effects on vegetation and livestock in the surrounding urea;
 - (d) how many trees are destroyed and its effect on cattle stock; and
 - (e) what precautions were taken to avoid or diminish its ill-effects?

THE MINISTER OF START IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (e) Information is being collected and will be laid down on the table of the House.

Hazardous Waste in the Inland container Depots

1066. SHRIMATI VEENA V.RMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the committee appointed by the Supreme Court to report on the

- stock-pole of hazardous waste in the 1000 odd Inland container Depots all over the country, has detected enormous stockpiles of battery scrap, leadish waste oil and zinc-ash and other hazardous waste in these Depots;
- (b) if so, the details of the hazardous waste piled up at these Depots and how so much of this waste found its way into the country despite the Basel-Convention adopted in 1995; and
- (c)~ what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND (SHRI FORESTS BABULAL MARANADI): (a) and (b) The High Powered Committee appointed by the Supreme Court has been asked to look into the quantum and nature of hazardous wastes lying at various ports and container depots throughout the country. As per the information supplied by various ports and inland container depots, the status of hazardous wastes lying at some of the ports and container depots is given in the annexure. [See Appendix 184, Annexure No. 36]. The import of hazardous waste into the country is governed by Hazardous Waste (Mangement and Handling) Rules, 1989 and in accordance with the provisions of Basel Convention. The hazardous wastes lying at ports and container depots arc the unclaimed consignments which were taken in custody by the Customs Authorities in view of Delhi High Court Order banning the import of hazardous wastes.

(c) Samples of hazardous wastes lying at various ports and container depots have been collected and their analysis is in progress.

Tata Energy Research Institute Report on Pollution

- 1067. SHRI PREM CHAND GUPTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that as per the Tata Energy Research Institute Report,